

ITEM NO.304

Virtual Court 5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No(s). 1047/2020 in W.P.(C) No.
470/2020

MAHUA MOITRA

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR IA No.50697/2020-RECALLING THE COURTS ORDER)

Date : 05-06-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Jaideep Gupta, Sr. Adv.
Mr. Shadan Farasat, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

This application is filed for recalling the order dated
13.04.2020.

We do not find any good ground to recall the order since this
Court has already entertained SMW (C) No. 6/2020 where all the
issues are under consideration.

The miscellaneous application is accordingly dismissed.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER